

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3033
ANSWERED ON:14.03.2000
TRIBALS LIVING BELOW POVERTY LINE
RAMSHETH THAKUR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether more than 70% of tribals in the country are living below the poverty line;
- (b) if so, the facts in this regard, State-wise;
- (c) the details of centrally sponsored and State level schemes for the upliftment of standard of living of these tribals;
- (d) the amount of financial assistance provided by the Union Government to each State for this purpose during the last three years scheme-wise; and
- (e) the achievements made thereunder so far, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a) No, Sir. As per the latest estimates of poverty among Scheduled Tribes reported by the Planning Commission, it is observed that amongst Scheduled Tribes, 51.94% in rural areas and 41.14% in urban areas are below poverty line.

(b) Does not arise.

(c) Various sectoral programmes like Agriculture, Horticulture, Irrigation, Rural Development and Forests ect. are being implemented out of the State Plan resources by the State Governments/Union Territory Administrations. Funds are also released under Special Central Assistance to Tribal Sub Plans (TSP) to the States/UTs having TSP areas for implementation of various socio-economic programmes for the upliftment of tribals.

(d) Information is given at Annexure-I.

(e) Information is given at Annexure-II.

ANNEXURE -I

Lok Sabha Unstarred Question No. 3033 dated 14.03.2000 by Shri Ramesheth Thakur Statewise statement indicating release of funds under Special Central Assistance for Tribal Sub Plan during 1996-97, 1997-98 and 1998-99

Sl. No	States/UTs	1996-97	1997-98	1998-99
1	Andhra Pradesh	2287.52	2581.54	2728.47
2	Assam	1524.71	1460.00	2069.56
3	Bihar	3364.00	0.0	
4	Gujarat	2642.95	2632.77	3689.70
5	Himachal Pradesh	622.44	521.89	689.44
6	Jammu & Kashmir	681.54	521.80	739.22
7	Karnataka	569.50	500.00	686.44
8	Kerala	153.71	196.12	408.17
9	Madhya Pradesh	7695.71	9207.83	9476.17
10	Maharashtra	3160.78	3400.89	3532.21
11	Manipur	653.22	950.00	779.52
12	Orissa	4411.44	5576.27	5911.86
13	Rajasthan	2467.32	2341.13	3475.72
14	Sikkim	138.41	60.00	60.00
15	Tamil Nadu	238.81	243.71	295.91
16	Tripura	594.48	885.00	977.77
17	Uttar Pradesh	90.39	112.91	57.54
18	West Bengal	1558.07	1600.39	2222.10
19	A & N Island	95.18	118.00	133.90
20	Daman & Diu	49.82	50.75	66.10
	TOTAL	30000.00	32961.00	38000.00

ANNEXURE -II

Lok Sabha Unstarred Question No. 3033 dated 14.03.2000 by Shri Ramesheth Thakur Statewise statement Achievements in respect of number of tribal families assisted during 1996-97, 1997-98 and 1998-99

Sl. No	States/UTs	1996-97	1997-98	1998-99
1	Andhra Pradesh	205406	139260	154000
2	Assam	38972	24455	125787
3	Bihar	80854	74506	80388
4	Gujarat	97740	119624	125651
5	Himachal Pradesh	6196	5329	6582
6	Jammu & Kashmir	1846	2608	1885
7	Karnataka	31748	22455	32865
8	Kerala	10054	3980	3836
9	Madhya Pradesh	272392	262062	265837
10	Maharashtra	112724	121517	162394
11	Manipur	6145	2706	4264
12	Orissa	89447	70003	90571
13	Rajasthan	70002	80465	80750
14	Sikkim	6310	7494	6527
15	Tamil Nadu	10338	11045	11250
16	Tripura	11590	12787	13910
17	Uttar Pradesh	5272	4328	4218
18	West Bengal	28723	19031	16192
19	A & N Island	1153	1458	842
20	Daman & Diu	561	396	550
	TOTAL	1086693	985509	1188300